

the constitution of a Screening Committee to consider applications for employment.

(b) The names of the Central Trade Unions which participated are given below:—

INTUC, AITUC, CITU, BMS. Apart from this, another labour union, SBKMS (UTUC) also participated.

(c) Information is being collected and will be laid on the Table of the House.

#### Television Centre at Bhensal Taluka Khuldabar, Maharashtra

2049. SHRI QAZI SALEEM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the plans, proposals and estimates of Maharashtra and Central Government for a transmission and/or Television Centre at "Bhensal" Taluka Khuldabar in Maharashtra;

(b) whether any surveys have been made in the matter;

(c) if so, the details thereof;

(d) whether the Maharashtra Government has written to the Centre any time for the same or any expert or engineering or any other committee had been appointed for the purpose;

(e) if so, the details of the Reports and the outcome thereof;

(f) whether the demand from various quarters have been made for the establishment or development of same during 1977, 1978, 1979 and during 1st February, 1980 to 31st January, 1981;

(g) if so, the details thereof and the action taken thereon; and

(h) when the said transmission/television centre is likely to be established and functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD BEN M. JOSHI): (a) There is no proposal at present to set a TV Centre at Bhensal Taluka Khuldabar in Maharashtra.

(b) No, Sir.

(c) Does not arise.

(d) No, Sir.

(e) Does not arise.

(f) No, Sir.

(g) and (h). Do not arise.

#### Periyar Hydro-Electric Scheme

2050. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of ENERGY be pleased to state:

(a) whether the project report of the lower Periyar Hydro-Electric Scheme had been submitted to the Government of India for clearance by the Government of Kerala;

(b) the main details of the project proposed;

(c) what is the reason for the delay in giving clearance to the project; and

(d) whether Government of India are expected to give clearance to the project?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). Yes, Sir. The scheme as proposed involves construction of a 31 m. high concrete dam, a 12.09 Km. long unlined power tunnel and an overground power station with an installation of 3 units of 60 MW each. The scheme is estimated to cost Rs. 59.76 crores.

(c) and (d). The project report has been examined in the Central Electricity Authority and Central Water Commission. The technical examination of the scheme is complete, except for some clarifications that are required by the Central